

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2694
TO BE ANSWERED ON 19.12.2023**

DRUG ADDICTS

2694. SHRI HASNAIN MASOODI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether as per the National Survey on Extent and Pattern of Substance Use in India conducted by the Ministry of Social Justice and Empowerment through National Drug Dependence Treatment Centre (NDDTC), there are nearly 10 lakh drug addicts in Jammu and Kashmir, if so, the details thereof;
- (b) whether the Government is cognizant of the fact that given the high number of addicts in the UT of Jammu & Kashmir, only 10 ATFs (Addiction Treatment Facilities) are functional out of the 46 established ATFs;
- (c) if so, whether the Government is planning to increase the total number of ATFs the UT of Jammu and Kashmir including Integrated Rehabilitation Drug Centres; and
- (d) if so, the details of the timeline fixed for establishment of new ATFs in the UT of Jammu and Kashmir and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a): As per the National Survey on Extent and Pattern of Substance Use in India conducted by the Ministry of Social Justice and Empowerment through National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Science (AIIMS) during 2018, estimated number of users of various psychoactive substances in Jammu & Kashmir is as under:

Name of Substance	Age (10-75)
	ESTIMATED NO. OF USERS
ALCOHOL	4,20,000
CANNABIS	1,40,000
OPIOIDS	5,40,000
SEDATIVES	1,70,000
INHALANTS	1,35,000
COCAINE	1,000
AMPHETAMINES TYPE STIMULANTS	2,000
HALLUCINOGENS	1,000

(b) to (d): This Ministry supports setting up of Addiction Treatment Facilities (ATFs) in Government hospitals, which is being implemented through NDDTC, AIIMS, New Delhi. As per information provided by NDDTC, AIIMS, New Delhi, at present 66 ATFs are sanctioned across the country and out of these, 19 ATFs are sanctioned in Jammu & Kashmir.

Ministry is setting up District De-addiction Centres in gap districts of the country (where no Integrated Rehabilitation Centre for Addicts (IRCA), Outreach and Drop in Centre (ODIC) and Community based Peer led Intervention (CPLI) is being supported by the Ministry) including in the UT of J&K. Presently, 5 DDACs in the UT of J&K have been approved by the Ministry. Ministry has also approved setting up of three treatment centres in the gap districts of Ramban, Udhampur and Reasi. In addition, Ministry is supporting 1 IRCA, 3 ODICs and 2 CPLIs in the UT of J&K.
